

Piyush Gupta

**ADVOCATE
HONY. SECRETARY
Bar Council of Delhi**



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. 169/Gen/SF/2021

Date : 09.07.2021

Mr. Sonu Yadav, Advocate (D/2432/2012)

S/o Sh. Attar Singh
PTS Colony, Quarter No.11,
Malviya Nagar,
New Delhi-110017.

Mob. No. 9811552908, 9999452908

Sub : Suspension of Enrolment-Cum-Showcause Notice

This has reference to your application to the Bar Council of Delhi seeking financial assistance on the ground that you were Covid positive. Your Covid positive report was referred for verification to the concerned Lab and it has been confirmed by the said Lab that no such report has been issued by them in your name.

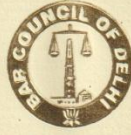
It is apparent that Covid report submitted by you is fake and claiming financial help on the basis of fake report not only amounts to misconduct but also forgery and cheating.

Seeing the gravity of the issue, Sh. Ramesh Gupta, Hon'ble Chairman, Bar Council of Delhi, has ordered for constitution of a Special Disciplinary Committee comprising of 3 members namely Sh. Murari Tiwari (Member, BCD), Sh. Sanjay Rathi (Member, BCD) & Sh. Piyush Gupta (Hony. Secretary, BCD) to immediately investigate the issue and save the dignity and credibility of the institution.

Sh. Ramesh Gupta, Hon'ble Chairman, while considering the gravity of the issue and to uphold the dignity and honor of the legal fraternity, exercised his special powers conferred under Rule 43 of the Bar Council

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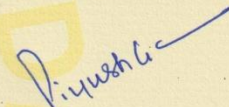
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of India Rules and Section 6 (1) (d) of the Advocates Act, 1961, referred the issue to the Special Disciplinary Committee, and as an interim measure, considered it necessary and appropriate to **suspend your licence to practice** until the finding and conclusion by the Disciplinary Committee.

You are further directed to file your response before the Special Disciplinary Committee within 7 days of receipt of this Notice and to appear in person before the committee on **19.07.2021 at 04:00 PM** in the office of Bar Council of Delhi at **1-F, Lawyers' Chambers, Delhi High Court, New Delhi-110003**, failing which the Special Disciplinary Committee shall proceed ex-parte and take further appropriate action.


**Piyush Gupta
Hony. Secretary**

Copy to :

1. The Registrar General; High Court of Delhi, New Delhi.
2. District & Sessions Judges of all the Courts, Delhi/New Delhi
3. Presidents of all the Bar Associations, Delhi/New Delhi